

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 819
TO BE ANSWERED ON 21.07.2016

WATER CONSERVATION UNDER MGNREGS

**819. SHRI ANANTKUMAR HEGDE:
SHRI KAPIL MORESHWAR PATIL:
SHRI ASHWINI KUMAR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has made any provision for water conservation and harvesting infrastructure under MGNREGS and if so, the details thereof;
- (b) the State-wise/UT-wise details of the infrastructure created for water conservation and harvesting during the last three years and current year; and
- (c) the State-wise/UT-wise details of the amount allocated, released and spent for the said purpose during the last three years and the current year?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): Yes, Madam. The following works relating to water conservation and harvesting are permitted under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA):

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**I. Category: A: PUBLIC WORKS RELATING TO NATURAL RESOURCES
MANAGEMENT –**

- (i) Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources;
- (ii) Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed;
- (iii) Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies; and
- (iv) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tank foreshores and coastal belts duly providing right to usufruct to the households.

**II. Category B: COMMUNITY ASSETS OR INDIVIDUAL ASSETS FOR
VULNERABLE SECTIONS (ONLY FOR HOUSEHOLDS IN PARAGRAPH 5):**

- (i) Improving productivity of lands of households through land development and by providing suitable infrastructure for irrigation including dug wells, farm ponds and other water harvesting structures.

(b): The State/UT-wise details of the activities relating to Natural Resource Management undertaken under MGNREGS during the last three years and the current year are given in **Annexure-I**.

(c): The quantum of financial assistance released under MGNREGA is not work/ project wise. Funds for programme implementation are released to the States as per the agreed to Labour Budget, self of projects and demand from the States. State/UT-wise details of amount released under the MGNREGS during the last three years and the current year is indicated in **Annexure-II**.

Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No. 819 dated 21.07.2016

NATURAL RESOURCES MANAGEMENT WORKS					
No.	State	NATURAL RESOURCES MANAGEMENT* Completed Works			
		2013-14	2014-15	2015-16	2016-17 as on 15/07/2016
1	ANDAMAN AND NICOBAR	NR	NR	NR	NR
2	ANDHRA PRADESH	31484	6671	20914	3519
3	ARUNACHAL PRADESH	11	14	305	4
4	ASSAM	2273	2562	2720	396
5	BIHAR	15373	8566	17512	4459
6	CHHATTISGARH	31676	27539	15392	13135
7	DADRA & NAGAR HAVELI	NR	NR	NR	NR
8	DAMAN & DIU	NR	NR	NR	NR
9	GOA	43	90	122	20
10	GUJARAT	4776	5950	5386	1196
11	HARYANA	5016	4595	3239	249
12	HIMACHAL PRADESH	24119	15270	18355	5662
13	JAMMU AND KASHMIR	13771	7743	21092	2512
14	JHARKHAND	26073	21046	24749	20019
15	KARNATAKA	42443	42687	58231	14236
16	KERALA	74545	111444	105811	34172
17	LAKSHADWEEP	0	3	1	0
18	MADHYA PRADESH	75781	85534	44977	25649
19	MAHARASHTRA	16290	19275	24616	13140
20	MANIPUR	295	355	2047	214
21	MEGHALAYA	622	591	723	356
22	MIZORAM	118	2363	4086	306
23	NAGALAND	0	405	834	0
24	ODISHA	22095	12954	21790	17083
25	PUDUCHERRY	615	202	420	0
26	PUNJAB	2295	2499	4663	1832
27	RAJASTHAN	21281	17565	14262	2727
28	SIKKIM	437	551	440	137
29	TAMIL NADU	43287	57151	59819	15672
30	TELANGANA	4973	1006	3473	463
31	TRIPURA	48757	76333	99035	9162
32	UTTAR PRADESH	53027	39216	82390	14585
33	UTTARAKHAND	6855	4986	7512	1667
34	WEST BENGAL	55106	59507	79898	43063
	Total	623437	634673	744814	245635

NR=Not Reported

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- (iv) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tank foreshores and coastal belts duly providing right to usufruct to the households.

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 819 dated 21.07.2016

(Rs. In lakh)

No.	State	Central Release			
		2013-14	2014-15	2015-16	2016-17 as on 15/07/2016
1	ANDHRA PRADESH	475049.00	290314.10	307380.33	338835.08
2	ARUNACHAL PRADESH	13852.67	2704.16	4395.10	9525.22
3	ASSAM	57349.95	50023.46	87830.06	45511.58
4	BIHAR	158070.67	95968.24	102412.26	76551.00
5	CHHATTISGARH	144602.31	150570.49	106341.30	133272.13
6	GUJARAT	33530.02	35442.93	30598.72	43199.86
7	HARYANA	37687.81	16715.29	12470.72	6445.17
8	HIMACHAL PRADESH	47797.09	35542.86	39610.32	26172.66
9	JAMMU AND KASHMIR	60315.73	52171.08	55801.83	44887.03
10	JHARKHAND	62143.28	72433.41	97879.90	95645.56
11	KARNATAKA	159606.81	171687.07	99155.27	126815.30
12	KERALA	127710.93	158758.02	152633.88	85250.89
13	MADHYA PRADESH	183982.44	245163.12	236732.20	204440.40
14	MAHARASHTRA	115292.02	79951.77	123834.73	112850.70
15	MANIPUR	23100.00	21997.13	25532.29	27723.41
16	MEGHALAYA	27106.21	27785.90	22182.56	55560.99
17	MIZORAM	24474.27	11141.23	28517.36	1992.14
18	NAGALAND	29214.80	11305.27	26665.95	50152.80
19	ODISHA	75752.84	103530.34	147941.05	114656.75
20	PUNJAB	22615.48	18948.18	24533.37	20962.62
21	RAJASTHAN	205943.32	297609.87	269583.23	287915.51
22	SIKKIM	10684.17	7386.41	8623.44	5953.46
23	TAMIL NADU	469021.12	378180.33	547037.47	235845.08
24	TELANGANA	0.00	191996.00	182484.92	124305.00
25	TRIPURA	94366.49	63662.48	135894.19	47392.36
26	UTTAR PRADESH	289639.01	251341.40	269569.44	207413.32
27	UTTARAKHAND	33000.50	28636.22	45076.65	27368.35
28	WEST BENGAL	289438.19	374495.29	471174.20	304528.98
29	ANDAMAN & NICOBAR	1918.10	1301.94	1035.72	253.08
30	DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00
31	DAMAN & DIU	0.00	0.00	0.00	0.00
32	GOA	205.86	137.95	246.82	111.27
33	LAKSHADWEEP	16.93	45.06	11.85	0.00
34	PUDUCHERRY	879.98	739.69	1292.57	300.15
	Total	3274368.00	3247686.69	3664479.70	2861837.85

